

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 12, 2026

No. 2251 /Admin. (Services)/2026

Sri **Ashutosh Tiwari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Secretary (Full Time), District Legal Services Authority, Saharanpur vice Sri Pappu Kumar Singh.

No. 2252 /Admin. (Services)/2026

Sri **Pappu Kumar Singh**, Secretary (Full Time), District Legal Services Authority, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Smt. Astha Srivastava.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 2253 /Admin. (Services)/2026

Smt. **Astha Srivastava**, Additional Chief Judicial Magistrate, Saharanpur to be Civil Judge, Senior Division, Saharanpur vice Sri Saurabh Srivastava-I.

No. 2254 /Admin. (Services)/2026

Sri **Saurabh Srivastava-I**, Civil Judge, Senior Division, Saharanpur to be Chief Judicial Magistrate, Saharanpur vice Smt. Minakshi Sinha.

No. 2255 /Admin. (Services)/2026

Smt. **Minakshi Sinha**, Chief Judicial Magistrate, Saharanpur to be Judge Small Causes Court, Gorakhpur vice Sri Vinod Sharma.

No. 2256 /Admin. (Services)/2026

Sri **Vinod Sharma**, Judge Small Causes Court, Gorakhpur to be Chief Judicial Magistrate, Gorakhpur vice Smt. Twishi Srivastava.

No. 2257 /Admin. (Services)/2026

Smt. **Twishi Srivastava**, Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur vice Sri Adarsh Srivastava.

No. 2258 /Admin. (Services)/2026

Sri **Adarsh Srivastava**, Civil Judge, Senior Division, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur vice Smt. Pratibha Chaudhary.

He is also appointed U/s 9(2) of the Bharatiya Nagarik Suraksha Sanhita, 2023 (Act 46 of 2023) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 2259 /Admin. (Services)/2026

Smt. **Pratibha Chaudhary**, Additional Chief Judicial Magistrate, Gorakhpur to be Secretary (Full Time), District Legal Services Authority, Gorakhpur vice Smt. Sucheta Chaurasia.

No. 2260 /Admin. (Services)/2026

Smt. **Sucheta Chaurasia**, Secretary (Full Time), District Legal Services Authority, Gorakhpur to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

BY ORDER OF THE HON'BLE COURT,

sd/-

(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 466/Admin. (Services)/2026, Dated: Allahabad: August 12, 2026.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (through E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges (through E-mail)

The Officers whose names have been mentioned above shall hand over charge of their present posts immediately, and shall proceed to take over charge of the new posting immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad as per direction mentioned in Hon'ble Court's Letter No. 180/Admin. (Services)/2026 dated 26.03.2026, both physically and via email ID services2@allahabadhighcourt.in

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (through E-mail)
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.(through E-mail)
10. The Registrar (Judicial) (Computer), High Court, Allahabad.(through E-mail)
11. The Registrar (Judicial) (Budget), High Court, Allahabad.(through E-mail)
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.(through E-mail)

13. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad.(through E-mail)
14. The Deputy Registrar (G.), High Court, Allahabad.(through E-mail)
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(through E-mail)
16. The Deputy Registrar (Admin. A-3), High Court, Allahabad.(through E-mail)
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad.(through E-mail)
18. The Assistant Registrar (Admin. C), High Court, Allahabad.(through E-mail)
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to the Hon'ble Judges of the High Court of Judicature at Allahabad and the Lucknow Bench, with the request to place this notification before Their Lordships for kind perusal. (through E-mail)

BY ORDER OF THE HON'BLE COURT,

sd/-

(RAJNESH KUMAR)

REGISTRAR (JUDICIAL) (SERVICES)